Declaration of Assets and Liabilities

Year-2024-2025

50(EST.) 25 as

I, CHANDRASHEKHAR KUMAR SAH SON/daughter/wife TANUKDHARE SAH

aged 36 Years, belonging to BUAR VIDHAN SACHA service and presently working as OFFICE ATTENDANT (DARBAN) given here in below the details of the

assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

318 Mar

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
			LATA KUMAR F	RUHANIKA KUM ARI	JAGRITE KUMARE	_
(i)	Cash	1500/-	1300/-	_		· <u>-</u>
	Deposits in Banks, Financial	16000/-	6,000/-	-		7
(ii)	Institutions And Non-Banking Financial Companies	SBE (BVM) PATNA	S.B.F. ROUST			
(iii)	Bonds, Debentures and shares in Companies		_	1	6	Ţ.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PNS, LIC,			-	
(v)	Motor Vehicles (details of make, etc.)		1	_	-	_
(vi)	Jewellery (give details of weight and value)	GOLD (40gm) SILVER (300gm)	GOLD (20gm) STLVER (200gm)	-	_	-
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Chandrasherhan Kiman Sech

* Dependant here means a person substantially dependent on the income of the employee.

B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	The state of the s	Self	Spouse name (s) LATA KUMA	Dependan- 1	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	JOENT FAMILY	_	_		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		7.5 DHUR PATNA	-		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	. —		_		-
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			-		_
	Other (such as interest in property)	-	_	-	_	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity.		

	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		_
	(f) Other dues, if any		- 1
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FGKPS0021L	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

:-	110112109655
:-	(M/F)
:-	1 6 0 1 1 9 9 4 (DD/MM/YYYY)
:-	(A/B/C)
:-	BLS (BIHARLEHISLATIVE SERVICE)
	(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
:-	BANKA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Chametra Shertar Kumas Sah

Name of Employee: CHANDRASHEKHAR KUMAR SAH

Designation: OFFICE ATTENDANT (DARBAN)

Department: BEHAR VIDHAN SABHA.
(CARETAKER SECTEON)

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Place: PATNA

Date: 17/02/2025